

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

ORIGINAL APPLICATION NO. 401/2019

Saroj Soni, Sarpanch, Gram Panchayat Gonedra, Kotputli, Jaipur

Applicant

Versus

State of Rajasthan

Respondent

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(Mahesh Chandra Sharma)
Regional Officer, RSPCB,
Jaipur (North)

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण
जायपुर (उत्तर)

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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ORIGINAL APPLICATION NO. 401/2019

Saroj Soni, Sarpanch, Gram Panchayat Gonedra, Kotputli, Jaipur

Applicant

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**COMPLIANCE REPORT OF THE HON'BLE TRIBUNAL
ORDER DATED 01.07.2019, ON BEHALF OF
RAJASTHAN STATE POLLUTION CONTROL BOARD.**

I, Mahesh Chandra Sharma s/o late Shri B.L. Sharma, aged about 59 years, at present working as Regional Officer, Rajasthan State Pollution Control Board, Jaipur (North) do hereby submits the compliance report as follows:-

- 1) That the Hon'ble Tribunal by order dated 01.07.2019 directed inter-alia as follows:-

"Grievance in this letter, which has been treated as an application, is that illegal dyeing and colouring activities with the help of chemicals are being done adversely affecting the underground water at Gonedra, tehsil Kotputli, District Jaipur, Rajasthan. It is alleged that M/s Bhavik Terifeb is indulging in such illegal activities. The TDS level of the water has gone to 10000 PPM. It is also alleged that M/s Agro Allied Ventures Pvt. Ltd., Keshwana, Tehsil Kotputli is manufacturing dangerous chemicals without ETP which also results in pollution of the groundwater.

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क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण
जायपुर (उत्तर)

Let the Rajasthan State Pollution Control Board (RSPCB) and the District Magistrate, Jaipur look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to in the matter within one month by e-mail at judicial-ngt@gov.in.

2) That for compliance of the orders passed by this Hon'ble Tribunal the officials of the State Board have inspected the disputed units i.e. M/s Bhavik Terryfab (A unit of KG Petro Chem Ltd.,) SP-4/3, RIA, Keshwana, Kotputli, Jaipur and M/s Agrow Allied Ventures Pvt. LTD, Sp-3-7(B), Tehsil Kotputli, District Jaipur on 14.10.2019. The observations made during the course of inspection are as follows:-

a) M/s Bhavik Terryfab (A unit of KG Petro Chem Ltd.,) SP-4/3, RIA, Keshwana, Kotputli, Jaipur:- No discharge of effluent was there inside the premises and outside the premises. No discharge of effluent was observed in the rain water harvesting pits and in the open well. The photo copy of the inspection report of M/s Bhavik Terryfab (A unit of KG Petro Chem Ltd.,) dated 14.10.2019 alongwith sample analysis reports is annexed herewith and marked as **Annexure-1 (Collectively)**.

b) M/s Agrow Allied Ventures Pvt. LTD, Sp-3-7(B), Tehsil Kotputli, District Jaipur:- No discharge of treated/untreated waste water observed during inspection and unit have the ETP and MEE for treatment and disposal of waste water vis-a vis based on the result of the ground water

[Signature]
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जयपुर (उत्तर)

analysis report, correlating the characteristics of contamination w.r.t. parameters of the industry, the parameters in the analysis reports were within limit. The photo copy of the inspection report of M/s Agrow Allied Ventures Pvt. LTD dated 14.10.2019 alongwith sample analysis reports is annexed herewith and marked as **Annexure-2 (Collectively)**.

- 3) That the State Board also requested the Superintendent Engineer, Ground water Department, Superintendent Engineer (Jaipur Zone), Water Resource Department vide letters dated 27/09/2019 to conduct the sampling of ground water from the bore-wells/wells/hand pumps located in and around the village Gonedra, Tehsil Kotputli, District Jaipur so as to find out the characteristics vis-à-vis contamination in ground water and to submit the report to this office. The photo copies of the State Board letters dated 27.09.2019 are annexed herewith and marked as **Annexure-3 (Collectively)**.
- 4) The superintendent Engineer, Ground Water Department, vide letter dated 23/10/2019, has stated that they don't have the facility to analyze the contamination/pollution occurred due to industrial effluent discharge, and their department conducts pre-monsoon and post monsoon survey in every year and during this survey ground water samples are collected and analyzed only for cations and anions. The photo copy of the Ground Water Department letter dated 23.10.2019 is annexed herewith and marked as **Annexure-4.**

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5) That in the light of submissions made herein above, it is requested that the compliance report may kindly be taken on record.



(Mahesh Chandra Sharma)
Regional Officer, RSPCB,
Jaipur (North)

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण
जयपुर (उत्तर)



REGIONAL OFFICE (Jaipur-North)

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

RAJASTHAN STATE POLLUTION CONTROL BOARD

OPP. ROAD NO.5, VKIA, SIKAR ROAD, JAIPUR

Phone: 0141-2850108 e-mail rorpcb.jaipur@gmail.com

website: <http://www.environment.rajasthan.gov.in>

Regd. Post/ Email

F.No.RPCB/ROJP/legal-126/1453

Dated 25/10/2019

Member Secretary,
Rajasthan State pollution Control Board,
4-Institutional Area, Jhalana Doongri,
Jaipur.

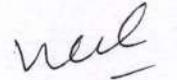
Subject: Inspection report of M/s. Bhavik Terryfab (A unit of K.G.Petro Chem. Ltd.), Sp-4/3, RIA, Keshwana, Tehsil Kotptuli, District Jaipur in reference to Hon'ble NGT matter O.A. No.401/2019, Saroj Soni, Sarpanch, Gram Panchayat Goned, Tehsil Kotptuli, District Jaipur.

Respected Madam,

With reference to above subject matter, please find enclosed the detailed inspection report for necessary action.

Encl.: As above

Yours Faithfully,


(M.C.Sharma)

Regional Officer



Inspection report

Of

M/s Bhavik Terryfab (A unit of KG Petro Chem Ltd.), SP-4/3, RIA, Keshwana, Kotputli, Jaipur.

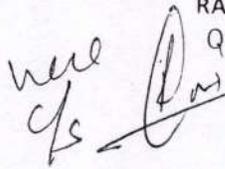
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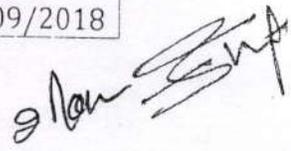
1.	a. Name of the Industry:	M/s Bhavik Terryfab (A unit of KG Petro Chem Ltd.,)
	b. Address of the Industry:	SP-4/3, RIA, Keshwana, Kotputli, Jaipur.
	c. E-mail:	manish@bhavik.biz
	d. Fax:	91-141-2332845
	e. Mobile:	----
	f. Telephone:	0141-2331231
2	Date of Inspection:	14/10/2019
3	Name and Designation of the Person Contacted:	Sh. Manish Singhal (Director)
4	Date of commencement of Production:	Nov-2006
5	Type of Industry:	Terry Towel 6200 MT PER YEAR Dyeing, printing, knitting.
6	Nature of Industry with product details:	Engaged in production of Terry Towel 6200 MT PER YEAR
7	Size of Industry: Large/ Medium/ Small	Medium
8	Category of Industry: Red/ Orange/ Green/ Others	Red
9	Status of Operation: Operational/ Non-operational/ Closed/ Any other- If non- operational reason and approximate period of non- operation	Operational
10	Status of consent under the Water Act, 1974	<ul style="list-style-type: none"> • Consent to operate was granted vide order no.4881 dated 19/05/2016 which was valid up to 30/09/2018 has been revoked on 02/01/2018. • Proponent has applied for consent to operate afresh on 17/01/2018 which is pending at H.O.
11	Status of consent under Air Act- 81	<ul style="list-style-type: none"> • Consent to operate was granted vide order no.4881 dated 19/05/2016 which was valid up to 30/09/2018

REGIONAL OFFICE (Jaipur-North)RAJASTHAN STATE POLLUTION CONTROL BOARD
QPP. ROAD NO.5, VKIA, SIKAR ROAD, JAIPUR

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 Manish Singhal


 Manish Singhal

Inspection report

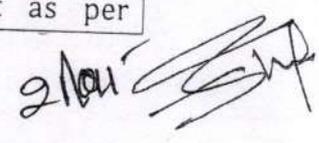
Of

M/s Bhavik Terryfab (A unit of KG Petro Chem Ltd.), SP-4/3, RIA, Keshwana, Kotputli, Jaipur.

		<p>has been revoked on 02/01/2018.</p> <ul style="list-style-type: none"> • Proponent has applied for consent to operate afresh on 17/01/2018 which is pending at H.O.
12	Status of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016	<p>Authorization under Hazardous waste Rules was granted vide letter dated 23/10/2013 which was valid upto 28/02/2018 for the following category:</p> <ol style="list-style-type: none"> 1. Chemical Sludge from waste water treatment (cat.34.3) 15 MT/annum (includes th MEE salt) forwarded to CTDF, Udaipur. 2. Used/spent oil (5.1) 1.00 KL/annum sold to Registered Recycler. <p>Application for renewal of authorization dated 17/09/2018 is pending with State Board for the above wastes.</p> <p>Display Board depicting the Hazardous waste details has been provided on the main gate of the unit. Signed Board was provided over the Hazardous waste storage room.</p>
13	Water related:	
	1. Source of Water	Three Bore-wells for ground Water extraction.
	2. Status of metering arrangement on sources	Installed
	3. Metering arrangement for water consumption in various process/use	Installed
	4. Water consumption process/ purpose wise	263 KLD (Application for CGWA renewal permission has been filed applied by the proponent as per



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Inspection report

Of

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M/s Bhavik Terryfab (A unit of KG Petro Chem Ltd.), SP-4/3, RIA, Keshwana, Kotputli, Jaipur.

		representative.) As per present practice, total raw water consumption is 1095 KLD, out of which, 832 KLD is being recycled.
	5. Status of log book of water drawl and consumption	Maintained
14	Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not required?	Own ETP capacity 1200 KLD.
15	In case Effluent Treatment Plant (ETP) provided, details of same (In case of multiple ETP's or STP's, please provide details for all):	
	A	Effluent Treatment Plant (ETP) Unit operation/ processes with details and status.
		Unit has provided the ETP of capacity 1200 KLD followed by three stage R.O plant, UF & NF, the R.O reject so generated presently is 80 KLD, also unit has procured the 4 th stage R.O plant of capacity 6 kl/hr (installation and commencement of operation is not started yet). For R.O reject unit has provided MEE of capacity 100 KLD. The ETP and MEE was found operational during inspection. Besides, earlier unit had provided mist evaporator which was not in operation since startup of MEE. The proponent has also installed Electro-coagulator for treatment of waste water by application of an electrical charge to the waste water thus changing the particle surface charge (anode & cathode), allowing suspended matter to form an agglomeration which can be easily separated out.
	B	Operational Status of ETP units at the time of Inspection:
		Operational
	C	Whether water meter at inlet,
		Provided

Handwritten signature

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Inspection report

Of

M/s Bhavik Terryfab (A unit of KG Petro Chem Ltd.), SP-4/3, RIA, Keshwana, Kotputli, Jaipur.

	outlet and for recycle has been provided or not?	
D	Whether Logbook for operation, electric meter/ water meters/ chemicals consumption is maintained or not?	Maintained
E	Characteristics of waste water (As per site observations) pH, Temp, Conductivity, Dissolved Oxygen	pH, BOD, Oil & Grease, COD, TSS, Total residual chlorine, ammonical nitrogen, hexavalent chromium, total chromium, cyanide, sulphide, Bio-assay test, Nitrate Nitrogen, Boron, % Sodium, colour & odour (as per last consent)
16	Discharge of Waste Water (per day)/ Recycle/Uses	No discharge of waste water was observed during inspection. The team has visited the areas over which earlier discharge was observed and same was found clean, no effluent discharge was there.
17	Ash generation/handling/Disposal	The ash generated from the coal fired boilers is being provided to brick manufacturing units as per representative. The boiler/thermopack ash generated is of approx 2-2.5 TPD. Unit has provided the water sprinklers for ash quenching and dust suppression.
18	Metering arrangements for recycling of effluent	Provided
19	Details of Air Pollution: <ul style="list-style-type: none"> Two coal fired boilers of capacity 6TPH & 8TPH are there, one at a time is standby as per the requirement. Unit has provided bag filter on boilers with adequate stack height. 	

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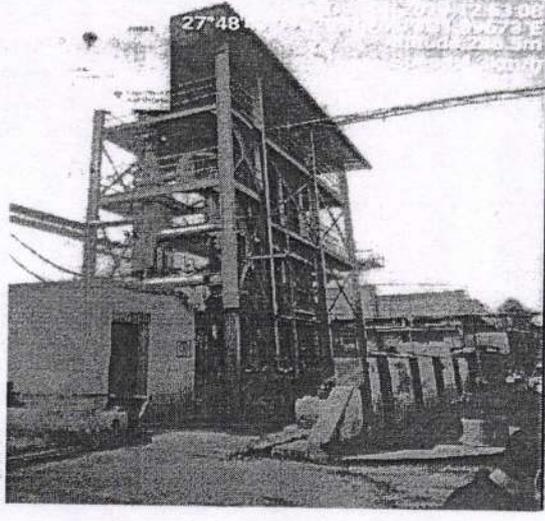



Inspection report

Of

M/s Bhavik Terryfab (A unit of KG Petro Chem Ltd.), SP-4/3, RIA, Keshwana, Kotputli, Jaipur.

	<ul style="list-style-type: none">• One thermopack of capacity 20 lac Kcal/hr. Unit has provided bag filter with adequate stack height (common stack with boilers and thermopack) .• Four D.G sets of capacity 500 KVA each provided with acoustic enclosure and adequate stack height one D.G set is placed inside the room.	
20	Status of log book of operation and meter	Maintained
21	Housekeeping	Housekeeping found satisfactory.
22	Plantation/green belt	Adequate plantation however requires improvement.
23	During inspection samples were collected from the ground water (bore-well near MEE) and from the ETP collection cum solar evaporation tank, the same have been deposited in central lab., for analysis.	
24	Specific observations: <ul style="list-style-type: none">• No discharge of effluent was there inside the premises and outside the premises.• No discharge of effluent was observed in the rain water harvesting pits and in the open well.	



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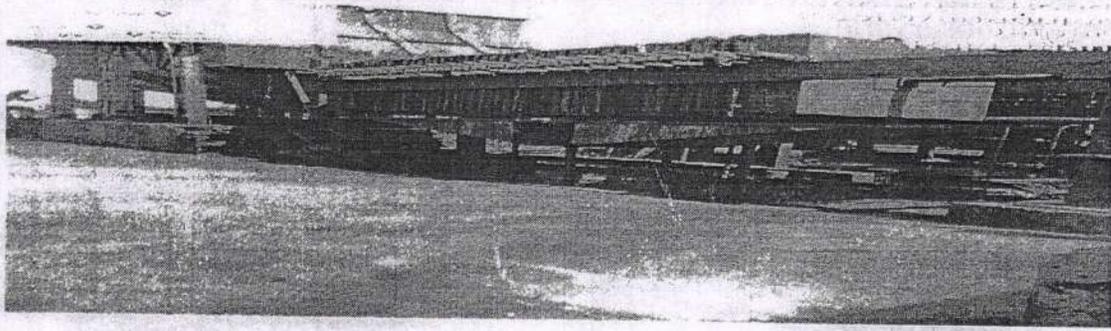
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**Inspection report
Of**

M/s Bhavik Terryfab (A unit of KG Petro Chem Ltd.), SP-4/3, RIA, Keshwana, Kotputli, Jaipur.



Recommendations:

In view of above observations vis-à-vis measures taken by the management and on the basis of ground water analysis report correlating the characteristics of contamination w.r.t parameters of the industry (if not there), consent to operate renewal application may be considered for grant.

Ravi Tiwari
Junior Environmental Engineer
Regional Office, Jaipur North

रवि तिवारी
कनिष्ठ पर्यावरण अभि.

Sheeba
Scientific Officer,
Regional Office, Jaipur North

C/s

Mahesh Chandra Sharma
Regional Officer, Regional
Office
Jaipur North

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
जयपुर (उत्तर)

Rajkumar Sehra
Assistant Environmental
Engineer, Regional Office,
Jaipur North

राजकुमार सेहरा
सहायक पर्यावरण अभियन्ता
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

REGIONAL OFFICE (Jaipur-North)
RAJASTHAN STATE POLLUTION CONTROL BOARD
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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : **18912**

Report On : **04/11/2019**

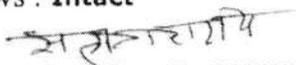
I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/10/2019 from Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur a sample of Waste Water of M/S Bhavik Terry Fab , Plant - , , Tehsil- Kotputli , District- JAIPUR Collected from Collection tank cum solar evaporation Tank Collected on 14/10/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Zinc as Zn mg/l	0.049
2	pH	8.39
3	Total Suspended Solids mg/l	412
4	Chemical Oxygen Demand (COD) mg/l	865
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	165
6	Oil & Grease mg/l	8
7	Copper as Cu mg/l	0.219
8	Nickel as Ni mg/l	0.175
9	Lead as Pb mg/l	0.041
10	Total Chromium as Cr mg/l	0.012
11	Iron as Fe mg/l	15.27
12	Cadmium as Cd mg/l	0.088

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2019**


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : **18913**

Report On : **04/11/2019**

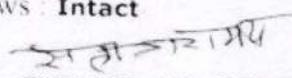
I hereby certify that I **S. N. Tikkiwal**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **15/10/2019** from **Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur** a sample of **Water of M/S Bhavik Terry Fab , Plant - , , Tehsil- Kotputli , District- JAIPUR** Collected from **Bore Well of the unit near MEE Plant** Collected on **14/10/2019**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **04/11/2019** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.35
2	Total Suspended Solids mg/l	29
3	Chemical Oxygen Demand (COD) mg/l	18
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	1.2
5	Copper as Cu mg/l	Not Traceable
6	Zinc as Zn mg/l	Not Traceable
7	Nickel as Ni mg/l	0.063
8	Lead as Pb mg/l	Not Traceable
9	Total Chromium as Cr mg/l	Not Traceable
10	Iron as Fe mg/l	1.8
11	Cadmium as Cd mg/l	Not Traceable
12	Chloride as Cl mg/l	1428
13	Sulphate as SO ₄ mg/l	342
14	Hardness (Total) as CaCO ₃ mg/l	1324
15	Hardness (Calcium) as CaCO ₃ mg/l	740
16	Magnesium Hardness as CaCO ₃ mg/l	584
17	Calcium (Titrimetric) as Ca mg/l	296
18	Magnesium as Mg mg/l	142
19	Fluoride as F mg/l	0.730
20	Total Dissolved Solids mg/l	3622
21	Total Alkalinity as CaCO ₃ mg/l	332

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2019**


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004

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REGIONAL OFFICE (Jaipur-North)

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

RAJASTHAN STATE POLLUTION CONTROL BOARD

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website: <http://www.environment.rajasthan.gov.in>

Regd. Post/ Email

Group ~~Office~~

F.No.RPCB/ROJP/legal-126/1466

Dated 30/10/2019

Member Secretary,
Rajasthan State pollution Control Board,
4-Institutional Area, Jhalana Doongri,
Jaipur.

Subject: Inspection report of M/s. Agrow Allied ventures Pvt. Ltd., Plot no.Sp-3-7 (B) RIA, Keshwana, Tehsil Kotptuli, District Jaipur in reference to Hon'ble NGT matter O.A. No.401/2019, Saroj Soni, Sarpanch, Gram Panchayat Gonedra, Tehsil Kotptuli, District Jaipur.

Respected Madam,

With reference to above subject matter, please find enclosed the detailed inspection report for necessary action.

Yours Faithfully,

Encl.: As above

hul
(M.C.Sharma)

Regional Officer

Hazardous cell & DF Cell H.O

Inspection report

Of

M/s Agrow Allied Ventures Pvt. Ltd., Plot No.SP-3-7(B) Industrial Area Keshwana Industrial Area, Tehsil Kotputli, District: Jaipur

Name & Address	M/s Agrow Allied Ventures Pvt. Ltd., Plot No.SP-3-7(B) Industrial Area Keshwana Industrial Area, Tehsil Kotputli, District: Jaipur	
Product	Technical Grade	Formulation
	2,4 D-Acid Technical (1690.00 TPA) 2 4-D-Ethyl Ester Technical (600.00 TPA) 2,4-D AMINE SALT (1,800.00 TPA) 2,4-D SODIUM SALT (2,080.00 TPA) Clodinafop - Propargyl Chloride 20.00 MTPA Technical Lambda Cyhalothrin Technical 20.00 MTPA (and as per list enclosed with consent application)	Fungicides (4,000.00 KL/ANNUM) Herbicides (10,000.00 KL/ANNUM) Insecticides (6,000.00 KL/ANNUM) (and as per list enclosed with consent application)
Category	Red	
Date of commencement of production	Formulation: 09/09/2014 Technical: April 2015	
Nature of industry	Air/Water/Haz.	
Size of industry large/Medium/Small	Medium	
Consent Status	<p>For Formulation unit: Consent to operate has been issued by the State Board vide order no.3850 dated 13/11/2018 which is valid upto 31/03/2023.</p> <p>For Technical Unit: Consent to operate has been issued by the State Board vide order no.3851 dated 16/11/2018 which is valid upto 31/03/2023. Application for consent to establish for expansion under Air and Water Act dated 18/01/2018 is pending at Head Office.</p>	
Inspection conducted on	14/10/2019	
The inspection of the unit was conducted on 14/10/2019 in presence of Sh. Kamrudeen (General Manager).		
Inspection observations dated 10/04/2019 :	Inspection observation dated 14/10/2019	
<ul style="list-style-type: none"> • During inspection plant was found operational along with ETP and MEE. 	<ul style="list-style-type: none"> • During inspection plant was found operational along with ETP and MEE. Unit has provided ETP of capacity 55 KLD and MEE of capacity 40 KLD. Unit has also installed the CEQMS, however the process of installation of camera was undergoing during inspection. 	
<ul style="list-style-type: none"> • Intermediate sludge generated from the ETP was found spread in haphazard and unscientific manner over the open land. 	<ul style="list-style-type: none"> • No sludge was accumulated over the land, the unit has placed the same inside the hazardous waste storage room. 	

REGIONAL OFFICE (Jaipur-North)
RAJASTHAN STATE POLLUTION CONTROL BOARD
 OPP. ROAD NO.5, VKIA, SIKAR ROAD, JAIPUR
 Phone: 0141-2850100
 e-mail rorpcb.jaipur@gmail.com

not
G/S

Inspection report

Of

M/s Agrow Allied Ventures Pvt. Ltd., Plot No.SP-3-7(B) Industrial Area Keshwana Industrial Area, Tehsil Kotputli, District: Jaipur

<ul style="list-style-type: none"> Leakages were observed from the drains near the ETP area and near the scrubber area. 	<ul style="list-style-type: none"> No such leakages were observed, management has taken the remedial measures for the same. Also the representative was advised to provide the drains in all around the process, ETP and raw material storage areas to collect the spillages (if any), the drains must be connected to the ETP.
<ul style="list-style-type: none"> Unit has constructed the covered shed area for the storage of recovered solvent drums, however still the drums were stored at the open area in small pockets. Seepages were observed from these which drums may cause the contamination of soil and ground water. 	<ul style="list-style-type: none"> Still persists.
<ul style="list-style-type: none"> Wrecked bags carrying the ETP sludge were stored in the Hazardous storage room. 	<ul style="list-style-type: none"> Stored in hazardous waste storage room.
<ul style="list-style-type: none"> Work of construction of paved roads was going on during inspection. 	<ul style="list-style-type: none"> Still going on.
<ul style="list-style-type: none"> No arrangements were there for handling/treatment of run-off water, possibility of mixing of run-off water with the toxic chemicals of the plant cannot be ruled out and may cause the contamination of ground water. 	<ul style="list-style-type: none"> Still persists.
<ul style="list-style-type: none"> The rain water harvesting pits inside the unit were opened in presence of the representative of the unit. One pit near the boiler area surrounded by the drums containing the solvents was there, however only dry sludge vis-à-vis smell were observed from the pit. The possibility that during the rainy season or during the cleaning/ washing of the area, the runoff water may found the passage to the pit cannot be denied. The representative was advised to take the immediate measures for the rectification of the same. 	<ul style="list-style-type: none"> All the rain water harvesting pits have been inspected by the unit, no sign of any waste water was there. The inlet points of the rain water harvesting pit near the boiler area was sealed by the proponent, so as to stop the flow of waste water into it from the washing and cleaning of the area.
<ul style="list-style-type: none"> Sample was taken from the ground water bore-well and deposited in the central lab. for analysis with specific analysis of phenolic compounds. 	<ul style="list-style-type: none"> Sample was taken from the bore-well near the main gate and deposited in central lab. for analysis.

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Inspection report

Of

M/s Agrow Allied Ventures Pvt. Ltd., Plot No.SP-3-7(B) Industrial Area Keshwana Industrial Area, Tehsil Kotputli, District: Jaipur

<ul style="list-style-type: none"> • It was also observed that, inside the process section, near the bulk storage area and around the reaction vessels/kettles, there were number of spots where leakages/spillages were observed. The same were stored in small concreted tanks having no scientific design, no impervious lining and mechanism for transporting the same to the ETP. The same was being transported or stored in tanks in hap-hazard manner, thereby leading the possibility of seepage into ground which may result in ground water contamination. The practices carried out by the management w.r.t operations, productions, storage and transportation are the main reasons which cannot rule out the possibility of seepage of waste water into the ground. 	<p>The management has taken the measures and work of making impervious lining has been started, the representative was advised to expedite the same and intimate the office accordingly.</p>
<ul style="list-style-type: none"> • The workers were cleaning their hands, cloths, shoes in a domestic manner without any technical assistance vis-à-vis the wash over waste water from the different locations was being leading into the septic tank which again may cause the seep into the ground water. The unit must be directed to install the STP for the treatment of the same at the earliest. 	<p>No concrete action has been taken by the management for installation of STP.</p>

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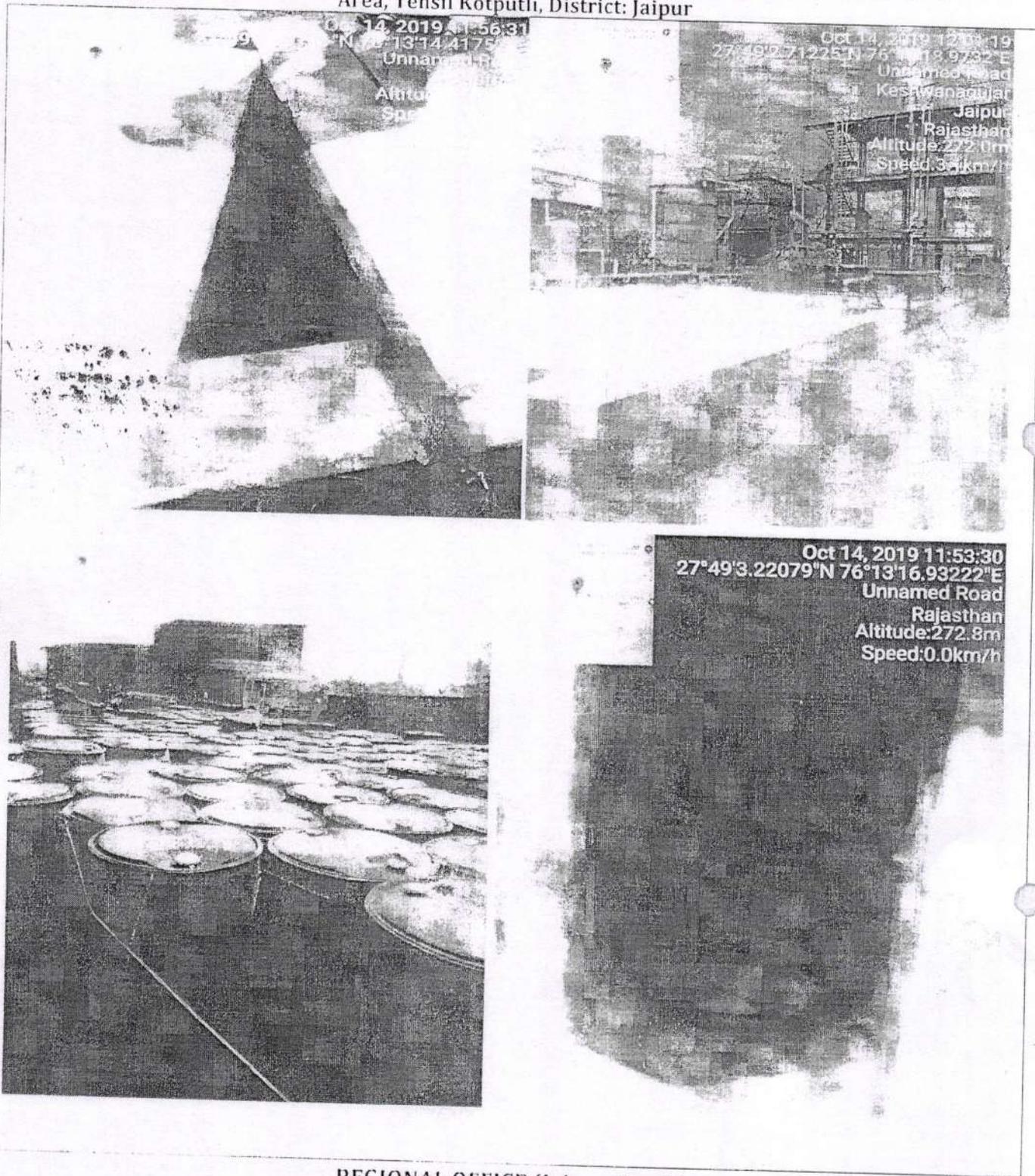
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g/s

REGIONAL OFFICE (Jaipur-North)
 RAJASTHAN STATE POLLUTION CONTROL BOARD
 OPP. ROAD NO.5, VKIA, SIKAR ROAD, JAIPUR
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Inspection report

Of

M/s Agrow Allied Ventures Pvt. Ltd., Plot No.SP-3-7(B) Industrial Area Keshwana Industrial Area, Tehsil Kotputli, District: Jaipur



REGIONAL OFFICE (Jaipur-North)
RAJASTHAN STATE POLLUTION CONTROL BOARD
OPP. ROAD NO.5, VKIA, SIKAR ROAD, JAIPUR
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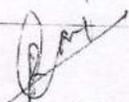
Inspection report

Of

M/s Agrow Allied Ventures Pvt. Ltd., Plot No.SP-3-7(B) Industrial Area Keshwana Industrial Area, Tehsil Kotputli, District: Jaipur

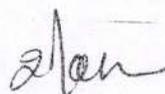
Comments/recommendations/complaints:

No discharge of treated/ untreated waste water was observed during inspection and unit have the ETP and MEE for treatment and disposal of waste water vis-à-vis based on the results of the ground water analysis report, correlating the characteristics of contamination w.r.t parameters of the industry, further course of action to be taken by Head Office in reference above observations and inspection observations dated 10/04/2019.



(Ravi Tiwari)

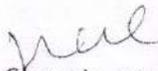
Junior Environmental Engineer
RSPCB, RO Jaipur-North



(Sheeba)

Scientific Officer,
RSPCB, RO Jaipur-North

C/s



(Mahesh Chandra Sharma)

Regional Officer,
RSPCB, RO Jaipur-North



(Rajkumar Sehra)

Assistant Environment Engineer
RSPCB, RO Jaipur-North

राजकुमार सेहरा
सहायक पर्यावरण अभियन्ता
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

REGIONAL OFFICE (Jaipur-North)
RAJASTHAN STATE POLLUTION CONTROL BOARD
OPP. ROAD NO.5, VKIA, SIKAR ROAD, JAIPUR
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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Final Report

Report No. : **18911**

Report On : **04/11/2019**

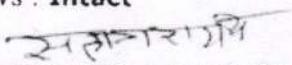
I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/10/2019 from Rajkumar Sehra, AEE, Sheeba, SO, Ravi Tiwari, JEE, R.O., North, Jaipur a sample of Water of M/S Agrow Allied Ventures Pvt. Ltd. , Plant - Herbicide Manufacturing [60262] , Plot No SP 3-7 B, Keshwana Industrial Area , City- Jaipur Tehsil- Kotputli , District- JAIPUR Collected from Borawell Collected on 14/10/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.44
2	Total Suspended Solids mg/l	8
3	Chemical Oxygen Demand (COD) mg/l	5.5
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
5	Copper as Cu mg/l	Not Traceable
6	Zinc as Zn mg/l	0.478
7	Nickel as Ni mg/l	Not Traceable
8	Lead as Pb mg/l	Not Traceable
9	Total Chromium as Cr mg/l	Not Traceable
10	Iron as Fe mg/l	0.310
11	Cadmium as Cd mg/l	Not Traceable
12	Chloride as Cl mg/l	572
13	Sulphate as SO ₄ mg/l	29
14	Hardness (Total) as CaCO ₃ mg/l	692
15	Hardness (Calcium) as CaCO ₃ mg/l	392
16	Magnesium Hardness as CaCO ₃ mg/l	300
17	Calcium (Titrimetric) as Ca mg/l	157
18	Magnesium as Mg mg/l	73
19	Fluoride as F mg/l	0.613
20	Total Dissolved Solids mg/l	1608
21	Total Alkalinity as CaCO ₃ mg/l	384

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2019**


BOARD ANALYST

Rajasthan State Pollution Control Board
 Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari,
 Jaipur-302 004

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RAJASTHAN STATE POLLUTION CONTROL BOARD

4, Paryavaran Marg, Institutional Area, Jhalana Doongri, Jaipur (Rajasthan)

Phone No. 0141 - 5159607, 5159648, 5159665

Fax No. 0141 - 5159665

No.F.11 (267) RPCB/Lab Water/2019-20/2892

Date: 05/11/2019

Member Secretary,
RSPCB,
Jaipur.

Sub: - Analysis reports of Water/Waste Water Samples of RO Jaipur (North).

Madam,

With reference to above, it is submitted that 14 water/ waste water samples of RO Jaipur (North) received at Central Laboratory. Analysis reports of above samples bearing report no. 18911 - 18924 are being enclosed for further needful action please.

Encl.:- As above (14 Analysis Reports)

Yours Faithfully,

Sd
Chief Scientific Officer

Copy to:

✓ Regional Officer, RSPCB, Jaipur (North).

[Signature]
Chief Scientific Officer

wc/AEE/R

wc
19/11/19 *Kindly*

Follow up with the concern file

[Signature]
wc

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 18914

Report On : 04/11/2019

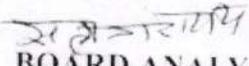
I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/10/2019 from Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur a sample of Water of M/S Devans Modern Breweries Ltd. , Plant - , , City- Keshwana Tehsil- Kotputli , District- JAIPUR Collected from Mid Side of Plant Garden area of the unit near main gate Collected on 14/10/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.35
2	Total Suspended Solids mg/l	46
3	Chemical Oxygen Demand (COD) mg/l	9.5
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
5	Copper as Cu mg/l	Not Traceable
6	Zinc as Zn mg/l	0.209
7	Nickel as Ni mg/l	0.054
8	Lead as Pb mg/l	0.01
9	Total Chromium as Cr mg/l	Not Traceable
10	Iron as Fe mg/l	1.35
11	Cadmium as Cd mg/l	0.015
12	Chloride as Cl mg/l	1988
13	Sulphate as SO ₄ mg/l	167
14	Hardness (Total) as CaCO ₃ mg/l	1508
15	Hardness (Calcium) as CaCO ₃ mg/l	960
16	Magnesium Hardness as CaCO ₃ mg/l	548
17	Calcium (Titrimetric) as Ca mg/l	384
18	Magnesium as Mg mg/l	134
19	Fluoride as F mg/l	0.719
20	Total Dissolved Solids mg/l	4608
21	Total Alkalinity as CaCO ₃ mg/l	364

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 04/11/2019


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004

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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Final Report

Report No. : **18915**

Report On : **04/11/2019**

I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/10/2019 from Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur a sample of Water of M/S Devans Modern Breweries Ltd. , Plant - , , City- Keshwana Tehsil- Kotputli , District- JAIPUR Collected from Borewell No. 2 near main gate of the unit Collected on 14/10/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.31
2	Total Suspended Solids mg/l	50
3	Chemical Oxygen Demand (COD) mg/l	84
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	8.5
5	Copper as Cu mg/l	Not Traceable
6	Zinc as Zn mg/l	0.121
7	Nickel as Ni mg/l	0.109
8	Lead as Pb mg/l	0.122
9	Total Chromium as Cr mg/l	Not Traceable
10	Iron as Fe mg/l	2.08
11	Cadmium as Cd mg/l	0.051
12	Chloride as Cl mg/l	5920
13	Sulphate as SO ₄ mg/l	922
14	Hardness (Total) as CaCO ₃ mg/l	1280
15	Hardness (Calcium) as CaCO ₃ mg/l	960
16	Magnesium Hardness as CaCO ₃ mg/l	320
17	Calcium (Titrimetric) as Ca mg/l	384
18	Magnesium as Mg mg/l	78
19	Fluoride as F mg/l	0.730
20	Total Dissolved Solids mg/l	13868
21	Total Alkalinity as CaCO ₃ mg/l	452

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2019**


BOARD ANALYST

Rajasthan State Pollution Control Board
 Head Office (Central Laboratory)
 4, Institutional Area, Jhalana Doongari,
 Jaipur-302 004

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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : **18916**

Report On : **04/11/2019**

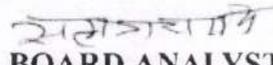
I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/10/2019 from Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur a sample of Water of M/S Devans Modern Breweries Ltd. , Plant - , , City- Keshwana Tehsil- Kotputli , District- JAIPUR Collected from Borewell No. 3 Near ETP at the back side of the unit Collected on 14/10/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.5
2	Total Suspended Solids mg/l	23
3	Chemical Oxygen Demand (COD) mg/l	13
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	0.4
5	Copper as Cu mg/l	Not Traceable
6	Zinc as Zn mg/l	0.085
7	Nickel as Ni mg/l	Not Traceable
8	Lead as Pb mg/l	Not Traceable
9	Total Chromium as Cr mg/l	Not Traceable
10	Iron as Fe mg/l	0.370
11	Cadmium as Cd mg/l	Not Traceable
12	Chloride as Cl mg/l	936
13	Sulphate as SO ₄ mg/l	144
14	Hardness (Total) as CaCO ₃ mg/l	948
15	Hardness (Calcium) as CaCO ₃ mg/l	690
16	Magnesium Hardness as CaCO ₃ mg/l	258
17	Calcium (Titrimetric) as Ca mg/l	276
18	Magnesium as Mg mg/l	63
19	Fluoride as F mg/l	0.389
20	Total Dissolved Solids mg/l	2374
21	Total Alkalinity as CaCO ₃ mg/l	304

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2019**


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004

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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Final Report

Report No. : **18917**

Report On : **04/11/2019**

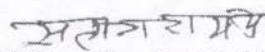
I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/10/2019 from Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur a sample of Water of Borewell at the house of Rajpal Gurjar , Village - Gonedra, Kotputli , Jaipur Collected from Bore well at the house of Rajpal Gurjar Village - Gonedra, Kotputli Collected on 14/10/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.83
2	Total Suspended Solids mg/l	12
3	Chemical Oxygen Demand (COD) mg/l	2.4
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
5	Copper as Cu mg/l	Not Traceable
6	Zinc as Zn mg/l	0.053
7	Nickel as Ni mg/l	Not Traceable
8	Lead as Pb mg/l	Not Traceable
9	Total Chromium as Cr mg/l	Not Traceable
10	Iron as Fe mg/l	0.33
11	Cadmium as Cd mg/l	Not Traceable
12	Chloride as Cl mg/l	68
13	Sulphate as SO ₄ mg/l	22
14	Hardness (Total) as CaCO ₃ mg/l	168
15	Hardness (Calcium) as CaCO ₃ mg/l	100
16	Magnesium Hardness as CaCO ₃ mg/l	68
17	Calcium (Titrimetric) as Ca mg/l	40
18	Magnesium as Mg mg/l	17
19	Fluoride as F mg/l	0.85
20	Total Dissolved Solids mg/l	440
21	Total Alkalinity as CaCO ₃ mg/l	316

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2019**


BOARD ANALYST

Rajasthan State Pollution Control Board
 Head Office (Central Laboratory)
 4, Institutional Area, Jhalana Doongari,
 Jaipur-302 004

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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Final Report

Report No. : **18918**

Report On : **04/11/2019**

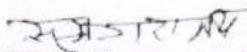
I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/10/2019 from Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur a sample of Water of Borewell Near Hanumanji Temple , Village-Goneda, Tehsil-Kotputli , Jaipur Collected from Borewell Near Hanumanji Temple, Village-Goneda, Tehsil-Kotputli,Jaipur Collected on 14/10/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.84
2	Total Suspended Solids mg/l	8
3	Chemical Oxygen Demand (COD) mg/l	2.8
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
5	Copper as Cu mg/l	Not Traceable
6	Zinc as Zn mg/l	Not Traceable
7	Nickel as Ni mg/l	Not Traceable
8	Lead as Pb mg/l	Not Traceable
9	Total Chromium as Cr mg/l	Not Traceable
10	Iron as Fe mg/l	0.221
11	Cadmium as Cd mg/l	Not Traceable
12	Chloride as Cl mg/l	72
13	Sulphate as SO ₄ mg/l	37
14	Hardness (Total) as CaCO ₃ mg/l	152
15	Hardness (Calcium) as CaCO ₃ mg/l	112
16	Magnesium Hardness as CaCO ₃ mg/l	40
17	Calcium (Titrimetric) as Ca mg/l	45
18	Magnesium as Mg mg/l	10
19	Fluoride as F mg/l	0.66
20	Total Dissolved Solids mg/l	442
21	Total Alkalinity as CaCO ₃ mg/l	376

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2019**


BOARD ANALYST

Rajasthan State Pollution Control Board
 Head Office (Central Laboratory)
 4, Institutional Area, Jhalana Doongari,
 Jaipur-302 004

Phone: 0141-5159648,5159607

Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : **18919**

Report On : **04/11/2019**

I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/10/2019 from Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur a sample of Water of Borewell of Daleep Prajapat , New Colony, Village-Goneda, Kotputli , Jaipur Collected from Borewell of Daleep Prajapat, New Colony, Village-Goneda, Kotputli, Collected on 14/10/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.83
2	Total Suspended Solids mg/l	5
3	Chemical Oxygen Demand (COD) mg/l	5.5
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
5	Copper as Cu mg/l	Not Traceable
6	Zinc as Zn mg/l	Not Traceable
7	Nickel as Ni mg/l	Not Traceable
8	Lead as Pb mg/l	Not Traceable
9	Total Chromium as Cr mg/l	Not Traceable
10	Iron as Fe mg/l	0.250
11	Cadmium as Cd mg/l	Not Traceable
12	Chloride as Cl mg/l	84
13	Sulphate as SO ₄ mg/l	48
14	Hardness (Total) as CaCO ₃ mg/l	176
15	Hardness (Calcium) as CaCO ₃ mg/l	92
16	Magnesium Hardness as CaCO ₃ mg/l	84
17	Calcium (Titrimetric) as Ca mg/l	37
18	Magnesium as Mg mg/l	20
19	Fluoride as F mg/l	0.78
20	Total Dissolved Solids mg/l	516
21	Total Alkalinity as CaCO ₃ mg/l	356

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2019**

S. N. Tikkiwal
BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004

Phone: 0141-5159648,5159607

Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : **18920**

Report On : **04/11/2019**

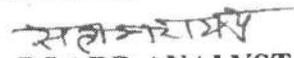
I hereby certify that I **S. N. Tikkiwal**, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/10/2019 from **Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur** a sample of Water of **Borewell in premises of Seva Baba Mandir , Bairwa Basti, Village-Goneda, Kotputli , Jaipur** Collected from **Borewell in premises of Seva Baba Mandir, Bairwa Basti, Village-Goneda, Kotputli** Collected on **14/10/2019**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **04/11/2019** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.88
2	Total Suspended Solids mg/l	9
3	Chemical Oxygen Demand (COD) mg/l	4.8
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
5	Copper as Cu mg/l	0.012
6	Zinc as Zn mg/l	Not Traceable
7	Nickel as Ni mg/l	Not Traceable
8	Lead as Pb mg/l	Not Traceable
9	Total Chromium as Cr mg/l	Not Traceable
10	Iron as Fe mg/l	0.488
11	Cadmium as Cd mg/l	Not Traceable
12	Chloride as Cl mg/l	268
13	Sulphate as SO ₄ mg/l	110
14	Hardness (Total) as CaCO ₃ mg/l	188
15	Hardness (Calcium) as CaCO ₃ mg/l	100
16	Magnesium Hardness as CaCO ₃ mg/l	88
17	Calcium (Titrimetric) as Ca mg/l	40
18	Magnesium as Mg mg/l	21
19	Fluoride as F mg/l	1.4
20	Total Dissolved Solids mg/l	1194
21	Total Alkalinity as CaCO ₃ mg/l	444

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2019**


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari,
Jaipur-302 004

Phone: 0141-5159648,5159607

Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : **18921**

Report On : **04/11/2019**

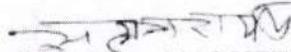
I hereby certify that I **S. N. Tikkiwal**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **15/10/2019** from **Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur** a sample of **Water of Borewell in the house of Sumer Singh Shekhawat , Near Shiv MANDir, Village-Goneda, Kotputli , Jaipur** Collected from **Borewell in the house of Sumer Singh Shekhawat, Near Shiv MANDir, Village-Goneda, Kotputli**, Collected on **14/10/2019**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **04/11/2019** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.7
2	Total Suspended Solids mg/l	36
3	Chemical Oxygen Demand (COD) mg/l	8.7
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
5	Copper as Cu mg/l	0.032
6	Zinc as Zn mg/l	Not Traceable
7	Nickel as Ni mg/l	Not Traceable
8	Lead as Pb mg/l	Not Traceable
9	Total Chromium as Cr mg/l	0.007
10	Iron as Fe mg/l	4.78
11	Cadmium as Cd mg/l	Not Traceable
12	Chloride as Cl mg/l	344
13	Sulphate as SO ₄ mg/l	67
14	Hardness (Total) as CaCO ₃ mg/l	552
15	Hardness (Calcium) as CaCO ₃ mg/l	360
16	Magnesium Hardness as CaCO ₃ mg/l	192
17	Calcium (Titrimetric) as Ca mg/l	144
18	Magnesium as Mg mg/l	47
19	Fluoride as F mg/l	0.849
20	Total Dissolved Solids mg/l	1160
21	Total Alkalinity as CaCO ₃ mg/l	404

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2019**


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : **18922**

Report On : **04/11/2019**

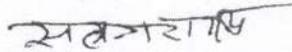
I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/10/2019 from Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur a sample of Water of M/S ULTRA POLYCOATS (A UNIT OF KG PETROCHEM LTD) , Plant - , , City- KESHWANA KOTPUTLI Tehsil- Kotputli , District- JAIPUR Collected from Bore well of the unit near Boundary Wall of the firm Collected on 14/10/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.84
2	Total Suspended Solids mg/l	7
3	Chemical Oxygen Demand (COD) mg/l	11
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	0.6
5	Copper as Cu mg/l	0.022
6	Zinc as Zn mg/l	0.277
7	Nickel as Ni mg/l	Not Traceable
8	Lead as Pb mg/l	Not Traceable
9	Total Chromium as Cr mg/l	0.023
10	Iron as Fe mg/l	0.282
11	Cadmium as Cd mg/l	Not Traceable
12	Chloride as Cl mg/l	180
13	Sulphate as SO ₄ mg/l	27
14	Hardness (Total) as CaCO ₃ mg/l	224
15	Hardness (Calcium) as CaCO ₃ mg/l	144
16	Magnesium Hardness as CaCO ₃ mg/l	80
17	Calcium (Titrimetric) as Ca mg/l	58
18	Magnesium as Mg mg/l	20
19	Fluoride as F mg/l	0.977
20	Total Dissolved Solids mg/l	522
21	Total Alkalinity as CaCO ₃ mg/l	232

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2019**


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : **18923**

Report On : **04/11/2019**

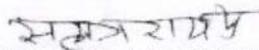
I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/10/2019 from Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur a sample of Water of M/S MACAWBER BEEKAY PVT. LTD. , Plant - , , Tehsil- Kotputli , District- JAIPUR Collected from Bore well of the unit in front of processing equipment Collected on 14/10/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.37
2	Total Suspended Solids mg/l	22
3	Chemical Oxygen Demand (COD) mg/l	30
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	3.2
5	Copper as Cu mg/l	Not Traceable
6	Zinc as Zn mg/l	0.061
7	Nickel as Ni mg/l	Not Traceable
8	Lead as Pb mg/l	0.010
9	Total Chromium as Cr mg/l	Not Traceable
10	Iron as Fe mg/l	Not Traceable
11	Cadmium as Cd mg/l	Not Traceable
12	Chloride as Cl mg/l	400
13	Sulphate as SO ₄ mg/l	156
14	Hardness (Total) as CaCO ₃ mg/l	1328
15	Hardness (Calcium) as CaCO ₃ mg/l	932
16	Magnesium Hardness as CaCO ₃ mg/l	396
17	Calcium (Titrimetric) as Ca mg/l	373
18	Magnesium as Mg mg/l	97
19	Fluoride as F mg/l	0.771
20	Total Dissolved Solids mg/l	5624
21	Total Alkalinity as CaCO ₃ mg/l	408

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2019**


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)
Final Report

Report No. : **18924**

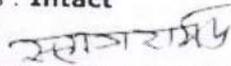
Report On : **04/11/2019**

I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/10/2019 from Rajkumar Sehra, AEE, Sheeba, S.O., Ravi Tiwari, JEE, R.O., North, Jaipur a sample of Water of Bore Well of Mahila B.Ed. College , Near RIA, Keshwana , Tehsil-Kotputli, District-Jaipur Collected from Bore well of the Mahila B.Ed. college near main gate ,Near RIA, Keshwana, Tehsil-Kotputli, Collected on 14/10/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.27
2	Total Suspended Solids mg/l	36
3	Chemical Oxygen Demand (COD) mg/l	55
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	5
5	Copper as Cu mg/l	0.026
6	Zinc as Zn mg/l	Not Traceable
7	Nickel as Ni mg/l	Not Traceable
8	Lead as Pb mg/l	0.009
9	Total Chromium as Cr mg/l	0.030
10	Iron as Fe mg/l	0.288
11	Cadmium as Cd mg/l	Not Traceable
12	Chloride as Cl mg/l	2256
13	Sulphate as SO ₄ mg/l	786
14	Hardness (Total) as CaCO ₃ mg/l	1080
15	Hardness (Calcium) as CaCO ₃ mg/l	608
16	Magnesium Hardness as CaCO ₃ mg/l	472
17	Calcium (Titrimetric) as Ca mg/l	243
18	Magnesium as Mg mg/l	115
19	Fluoride as F mg/l	0.521
20	Total Dissolved Solids mg/l	6668
21	Total Alkalinity as CaCO ₃ mg/l	568

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **04/11/2019**


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004

Phone: 0141-5159648,5159607

Fax: 0141-5159665



REGIONAL OFFICE (Jaipur-NORTH)
 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
RAJASTHAN STATE POLLUTION CONTROL BOARD
 OPP. ROAD NO.5, VKIA, SIKAR ROAD, JAIPUR

Phone: 0141-2850108 e-mail rorpcb.jaipur@gmail.com

website: <http://www.environment.rajasthan.gov.in>

Regd. Post/ Email

RORPCB/Jaipur North/Legal-126/1364

Dated: 27/07/2019

Superintending Engineer,
 Ground Water Department,
 72 - B Jhalana Institutional Area,
 Jhalana Doongari, Jaipur
 (Raj) 302001

Subject: Regarding the examination of characteristics/ contamination in ground water near village Goneda, Tehsil Kotputli, District Jaipur.

Reference: Hon'ble NGT order dated 01/07/2019 in the matter of O.A 401/2019 Saroj Soni, Sarpanch, Gram Panchayat Goneda V/s State of Rajasthan.

Sir,

Apropos above, the Hon'ble NGT vide order dated 01/07/2019 (copy enclosed) has seeking the action taken report in the matter of O.A. No.401/2019 Saroj Soni, Sarpanch, Gram Panchayat Goneda, Tehsil Kotputli, District Jaipur V/s State of Rajasthan.

Therefore, it is requested to conduct the sampling of ground water from the wells/Bore-wells/Hand Pumps located in and around the village Goneda, Tehsil Kotputli, District Jaipur to find out the characteristics vis-à-vis contamination (if any) in ground water and submit the report to this office at the earliest.

Yours Sincerely,

M.C. Sharma
 (M.C.Sharma)
 Regional Officer

M.C. Sharma



REGIONAL OFFICE (Jaipur-North)

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

RAJASTHAN STATE POLLUTION CONTROL BOARD

OPP. ROAD NO.5, VKIA, SIKAR ROAD, JAIPUR

Phone: 0141-2850108 e-mail rorpcb.jaipur@gmail.com

website: <http://www.environment.rajasthan.gov.in>

Regd. Post/ Email

RORPCB/Jaipur North/Legal-126/1365

Dated: 27/09/2019

Superintending Engineer, Jaipur (Zone),
Water Resource Department,
Bhawani Singh Road, C- scheme, Ashok Nagar,
Jaipur-302005.

Subject: Regarding the examination of characteristics/ contamination in ground water near village Gonedra, Tehsil Kotputli, District Jaipur.

Reference: Hon'ble NGT order dated 01/07/2019 in the matter of O.A. 401/2019 Saroj Soni, Sarpanch, Gram Panchayat Gonedra V/s State of Rajasthan.

Sir,

Apropos above, the Hon'ble NGT vide order dated 01/07/2019 (copy enclosed) has seeking the action taken report in the matter of O.A. No.401/2019 Saroj Soni, Sarpanch, Gram Panchayat Gonedra, Tehsil Kotputli, District Jaipur V/s State of Rajasthan.

Therefore, it is requested to conduct the sampling of ground water from the wells/Bore-wells/Hand Pumps located in and around the village Gonedra, Tehsil Kotputli, District Jaipur to find out the characteristics vis-à-vis contamination (if any) in ground water and submit the report to this office at the earliest.

Yours Sincerely,

M.C. Sharma
(M.C.Sharma)
Regional Officer

M.C. Sharma

E-mail – segwdjaipur@gmail.com

☎0141-2710532

राजस्थान सरकार
कार्यालय अधीक्षण अभियंता, भूजल विभाग, जयपुर (राजस्थान)

क्रमांक : प.3(1)सा./अअ/भूजवि/जय/19/ 827

दिनांक: 23-10-19

प्रादेशिक अधिकारी,
राजस्थान राज्य प्रदूषण नियंत्रण मंडल,
रोड नं. 5, वीकेआई ऐरिया, सीकर रोड, जयपुर

विषय :- ग्राम गोनेदा, तहसील कोटपूतली, जिला जयपुर के पास भूजल प्रदूषण के परीक्षण करने बाबत।

प्रसंग:- आपका पत्रांक 1364 दिनांक 27.09.19 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत लेख है कि आपके संदर्भित पत्र द्वारा वांछित सूचना हेतु वरिष्ठ भूजल वैज्ञानिक, भूजल विभाग, जयपुर को उपलब्ध कराने हेतु लिखा गया था।

उन्होंने अपने पत्रांक 3989.92 दिनांक 14.10.2019 के द्वारा (प्रति संलग्न है।) सूचित किया है। जो संलग्न कर आपको सूचनार्थ प्रेषित है।

संलग्न:- उपरोक्तानुसार

(रमाकान्त मिश्रा)
अधीक्षण अभियंता
भू जल विभाग, जयपुर

GOVERNMENT OF RAJASTHAN
OFFICE OF THE Sr. HYDROGEOLOGIST(S & R)
GROUND WATER DEPARTMENT, 72, B JHALANA DOONGARI, JAIPUR

0141-2710572

Email: seniorhydrogeologistjpr@gmail.com

No. F.()/Sr.Hyd./GWD /2019-2020/

Date:

To,
The Superintending Engineer,
GWD, Jaipur.

Sub.- Regarding the examination of characteristics / contamination in ground water near village Gonedā,
Tehsil Kotputli, District Jaipur.

Ref.- RORPCB/Jaipur North/Legal-126/1364 dated on 27.09.2019

Sir,

As per the subject cited above it is submitted to you that Ground Water Department did not have the facility to analyze the contamination/Pollution occurred due to industrial effluent waste discharge. Ground Water Department conduct Pre monsoon and Post-monsoon survey in every year and during this survey ground water samples collected and analyzed only for cations and anions.

The Regional Officer, Pollution Control Board directed in his letter to conduct the sampling of ground water from the wells/Bore-wells/Hand Pumps located in and around the village Gonedā, Tehsil Kotputli, District Jaipur to find out the characteristics vis-à-vis contamination (if any) in ground water and submit the report

So it is requested that the matter related with the Ground Water contamination/Pollution due to industrial effluent waste is not related to this office. At present the Incharge Hydrogeologist, GWD, Jaipur is conducting Post-monsoon DKW/Pz survey, 2019.

Submitted for your kind perusal and further necessary action.


(Dr. Vinay Bhardwaj)
Senior Hydrogeologist
GWD, Jaipur

No. F.()/Sr.Hyd./GWD /2019-2020/ 3989 - 3992 Date: 14-10-2019

Copy submitted to the following for information and necessary action:

1. The Chief Engineer, GWD, Jodhpur.
2. The Superintending Engineer, Headquarter GWD, Jaipur and Nodal Officer, NGT.
3. The Superintending Hydrogeologist, GWD, Jaipur.


Senior Hydrogeologist
14/10/2019